

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 2/GT/2024

Subject : Petition for approval of tariff of Nabinagar Super Thermal Power Station Stage-I (3x660 MW) for the period 2019-24.

Petitioner : NTPC Limited

Respondents : BSPHCL and 6 others

Date of Hearing : **27.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Nihal Bharadwaj, Advocate, NTPC
Ms. Manu Tiwari, Advocate, NTPC
Ms. Rohini Prasad, Advocate, BSPHCL
Shri Rajiv Jain, Advocate, BSPHCL
Shri Prashant Chaturvedi, NTPC
Ms. Nilankita Banerjee, NTPC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner while requesting permission to file its short note of arguments, prayed that the matter be listed for hearing on any specific date, as convenient to the Commission. This was also adopted by the learned counsel for the Respondents.

2. The Commission, while adjourning the matter, permitted the Petitioner to file its short note of arguments by **11.3.2025**, after serving copy to the Respondents, who may file its response/submissions, if any, by **21.3.2025**.
3. The Petition shall be listed for hearing on **8.5.2025** at **2.30 pm**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

